

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF XORA SOFTWARE SYSTEMS PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	XORA SOFTWARE SYSTEMS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	26/02/2003
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-BANGALORE
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2003PTC031639
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	UNIT FF-4, FIRST FLOOR NO.13, SAMPURNA CHAMBERS, VASAVI TEMPLE STREET, VISHWESHWARAPURAM BENGALURU BANGALORE - 560004
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	SEPTEMBER 07, 2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: SHILPA KIRAN GUDUDUR ADDRESS: #L 506, PURVA PANORAMA APTS, BANNERGHATTA MAIN ROAD, KALENA AGRAHARA, NEAR MEENAKSHI TEMPLE, BENGALURU -560076 E-MAIL: KIRAN.SILPA@GMAIL.COM TELEPHONE NUMBER: 09686511333 REGISTRATION NUMBER: IBBI/IPA-002/IP-N00165/2017-18/10434
8.	LAST DATE FOR SUBMISSION OF CLAIMS	OCTOBER 06, 2021

Notice is hereby given that the Xora Software Systems Private Limited has commenced voluntary liquidation on September 07, 2021.

The stakeholders of Xora Software Systems Private Limited are hereby called upon to submit a proof of their claims, on or before October 06, 2021, to the liquidator at the address mentioned against item 7.



The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proof of claim shall attract penalties.



Name and Signature of the Liquidator, Shilpa Kiran Gududur

Date and Place: September 10, 2021, Bangalore